

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 156
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India

Vs.

M/s. Advance Navotpad Surfactants Ltd.

.... Applicant/petitioner

.... Respondent

SECTION:

Under Section 7 of IBC, 2016 in Liq.

Order delivered on 14.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

For the Respondent:

Mr. Sarwar Raza, Ms. Ishita Sharma, Mr. S. Ahmad, L. Sai Chandan, Advs.

ORDER

List the matter on 11.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)